

Securities Appellate Tribunal

IN THE COURT OF /CORAM: HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER/HON'BLE MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE: MENTION2107-AT 11.00 A.M.

210-ADMDISPOSAL-COURT CODE-FALSE REPORTING-AT 11.05AM

1	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
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Sub Matter(Disposed) : Misc. Application/0000737/2021
 Sub Matter(Disposed) : Misc. Application/0000047/2021
 Sub Matter(Disposed) : Misc. Application/0001171/2021
 Sub Matter : Misc. Application/0000674/2022

SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
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Sub Matter(Disposed) : Misc. Application/0000048/2021

Misc. Application	674/2022	Vijayraj Surana-DOCUMENT Vs. SEBI	Joby Mathew and Associates
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(Main Matter Number :SEBI Appeal/0000058/2019)

437-ADM-DISPOSAL-COURT CODE-MISSELLING-11.07AM

2	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
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SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors
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269-ADMDISPOSAL COURT CODE-DISGORGEMENT-AT 11.09AM

3	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
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SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar

91-DISPOSAL-COURTCODE-CLAIMREJECTED-AT 11.11 A.M.

4	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) : Misc. Application/0001125/2021				
	Misc. Application	1405/2021	MANISHA ANAND DSILVA-DELAY Vs. NSEIL	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000815/2021)				
	SEBI Appeal	815/2021	MANISHA ANAND DSILVA Vs. NSEIL	Shah and Ramaiya
Sub Matter : Misc. Application/0001405/2021				
Sub Matter : Misc. Application/0000351/2022				

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CIVIL CAUSE LIST OF DATE :21/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	351/2022	Manisha Anand Dsilva- JOINDER AS A NECESSARY PARTY Vs. NSEIL	Shah and Ramaiya MKA and Co.
(Main Matter Number :SEBI Appeal/0000815/2021)				

13-ADMDISPOSAL-SYNCHRONISEDTRADES-AT11.13AM

5	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0001277/2021				
Sub Matter(Disposed) : Misc. Application/0001278/2021				

618DISPOS-COURTCODE-PUBLICANNOUNCEMENT-AT11.20A.M.

6	SEBI Appeal	748/2021	RELIANCE INDUSTRIES HOLDING PRIVATE LTD. AND ORS. Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000018/2022				
Sub Matter : Misc. Application/0000273/2022				
20	Misc. Application	273/2022	SEBI - APPLICANT- DELAY IN FILING REPLY Vs. Relaince Industries Holding Pvt..Ltd. and Ors	k.Ashar and co.
(Main Matter Number :SEBI Appeal/0000748/2021)				

736-DISPOSAL-CODE-INVESTIGATIONALLIED-AT11.22 A.M.

7	SEBI Appeal	126/2022 (/0000)	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0000202/2022				
Sub Matter(Disposed) : Misc. Application/0000203/2022				
Sub Matter : Misc. Application/0000204/2022				
Sub Matter : Misc. Application/0000362/2022				
	Misc. Application	204/2022 (/0000)	Ethan Constructions Pvt. Ltd. -STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000126/2022)				

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CIVIL CAUSE LIST OF DATE :21/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
23	Misc. Application	362/2022	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal Vidhii Partner

(Main Matter Number :SEBI Appeal/0000126/2022)

760-DISPOSAL-COURTCODE-COMPLAINTNSE-11.24 AM

8	SEBI Appeal	157/2022	VIJAY DEVNANI Vs. SEBI AND ORS.	Vivek M Sharma Advocate
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